

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 318(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.10.2017**

NAME OF THE COMPANY: M/s. Vithi Vacations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

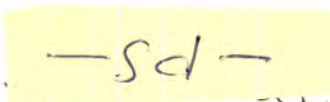
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| Present: | Mr. Himanshu Grover, CS | | | |
| | Mr. Manish Raj, CP for ROC Delhi. | | | |

ORDER

Mr. Manish Raj, CP for ROC is present in court. He accepts notice on behalf of the ROC. Let reply be filed.

To come up on 14th November, 2017.


(Ina Malhotra)
(Member (J))